

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4647
ANSWERED ON:04.05.2012
ANGANWADI CENTRES
Singh Shri Bhupendra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has issued directions to States to give priority to set up Anganwadi Centres (AWCs) in Scheduled Castes/ Scheduled Tribes/Minority dominated areas in the country;
- (b) if so, the details thereof;
- (c) whether some States are not adhering to these directions;
- (d) if so, the reaction of the Government thereto; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): For the 3rd phase of expansion of Integrated Child Development Services(ICDS) Scheme, States/UTs were requested to undertake a micro level survey having regard to predominantly SC/ST/Minority habitations in the context of revised population norms.

Similarly, in administrative sanctions issued for the 3rd phase of expansion, the States/UTs were inter-alia, requested to ensure that (a) village pre-dominantly inhabited by population belonging to SC/ST and minority community are given priority; (b) within a village also location of an AWC/Mini-AWC, as far as feasible, should be in the areas inhabited by population from SC/ST and Minority Community. State/UT were also directed to certify that all SC/ST and Minority Community habitations have been covered as per norms.

The States/UTs are in the process of operationalizing the sanctioned Projects/AWCs/Mini-AWCs and certifying the same. They have been requested to ensure universal coverage of ICDS in all areas/ habitations, including SC/ST/Minority habitations.